

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.11- IA/1091(AHM)2024
in
CP(IB)/114(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

AKZO Nobel India Ltd
(Financial Creditor)
V/s
Jivanjoyt Motors Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Subham Agarwal Goyal, PCS
For the Respondent :

ORDER

IA/1091(AHM)2024

This application is filed by the Liquidator for placing on record the Fourth Progress Report as per Regulation 15(1)(6) for the quarter ending on 30h June 2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1091(AHM)2024** stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)